

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 191**  
TO BE ANSWERED ON 03/02/2023

**EXTENSION OF PM KISAN BENEFITS TO LANDLESS FARMERS**

191 SHRI KANAKAMEDALARAVINDRA KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has received any representation from farmers engaged in farming activities but not having agriculture land in their name, for getting the benefits of Pradhan Mantri Kisan Samman Nidhi (PM KISAN) Yojana;
- (b) if so, details of thereof;
- (c) whether Government has taken any action in this regard;
- (d) if so, details thereof; and
- (e) if not, reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(SHRI NARENDRA SINGH TOMAR)

(a) to (e): The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme is a Central Sector Scheme. PM-KISAN provides an income support of Rs. 6000 per year in 3 equal instalments to all farmer families with cultivable landholding irrespective of the size of the landholding, subject to certain exclusion criteria. Requests to include landless farmers under the PM-KISAN Scheme have been received from time to time. However, ownership of cultivable landholding remains the basic criteria to avail benefits under the Scheme.

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